

COURT – I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 367 OF 2017

Dated : 7th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Meghalaya Power Generation Corporation Ltd. ... Appellant(s)
Vs.**

Meghalaya State Electricity Regulatory Commission & Anr.. Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **21.10.2019.**

**(S. D. Dubey)
Technical Member**

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**(Justice Manjula Chellur)
Chairperson**